

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
JHARKHAND KOLHAN STEEL LIMITED

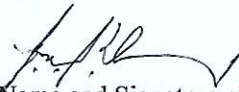
1.	NAME OF CORPORATE PERSON	JHARKHAND KOLHAN STEEL LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24/09/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Jharkhand
4.	CORPORATE IDENTITY NUMBER CORPORATE PERSON	U27100JH2015GOI003192
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Jharkhand National Mineral Development Corporation Ltd. C/o JSMDCLtd,Khanij Nigam Bhawan,Nepal House Doranda Ranchi JH 834002 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19 th February 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Advocate Gadiraju Murali Krishna Raju Address: Flat No 103, Anishritha Residency Road No 81, Film Nagar Jubilee Hills, Hyderabad Telangana 500 033 EMAIL Address gm.k.raju.ip@gmail.com Phone Number 9840194065 Registration No. With IBBI IBBI/ IPA-001/IP-P01635/2019-20/12506
8.	LAST DATE FOR SUBMISSION OF CLAIMS	21 st March 2021

Notice is hereby given that the JHARKHAND KOLHAN STEEL LIMITED has commenced voluntary liquidation on 19th February 2021.

The stakeholders of JHARKHAND KOLHAN STEEL LIMITED are hereby called upon to submit a proof of their claims, on or before 21st March 2021, to the liquidator at the address mentioned against item 7

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator:

Date and Place: 20 February 2021, Hyderabad



Forms may be downloaded from: <https://www.ibbi.gov.in/home>

Item No 4 has the forms for Voluntary Liquidation

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
JHARKHAND KOLHAN STEEL LIMITED

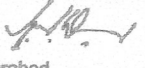
1	NAME OF CORPORATE PERSON	JHARKHAND KOLHAN STEEL LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	24/09/2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Jharkhand
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U27100JH2015GOI003192
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Jharkhand National Mineral Development Corporation Ltd. C/o JSMDC Ltd, Khanij Nigam Bhawan, Nepal House Doranda Ranchi JH 834002 INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19th February 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Advocate Gadiraju Murali Krishna Raju Address Flat No. 103, Anishritha Residency, Road No. 81, Film Nagar, Jubilee Hills; Hyderabad ; Telangana 500033 E Mail Address: gmk.raju.ip@gmail.com Phone Number 9840194065 Registration No. with IBBI IBBI/IPA-001/IP-P01635/2019-20/12506
8	LAST DATE FOR SUBMISSION OF CLAIMS	21st March 2021

Notice is hereby given that the **JHARKHAND KOLHAN STEEL LIMITED** has commenced voluntary liquidation on 19th February 2021.

The stakeholders of **JHARKHAND KOLHAN STEEL LIMITED** are hereby called upon to submit a proof of their claims, on or before 21st March 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: 
Advocate Gadiraju Murali Krishna Raju
Date and Place: 20 February 2021, Hyderabad
Forms may be downloaded from: <https://www.ibbi.gov.in/home/downloads>. Item No 4 has the forms for Voluntary Liquidations.

प्रकप क
सार्वजनिक घोषणा
(भारतीय दिवालता और सोधन अधकता बोर्ड (स्वैच्छिक समापन प्रक्रिया)
विनियमन, 2017 के विनियम 14 के अधीन)
कारपोरेट व्यक्ति का नाम के पक्षकारों के ध्यानार्थ
झारखण्ड कोलहण स्टील लिमिटेड

1	कारपोरेट व्यक्ति का नाम	झारखण्ड कोलहण स्टील लिमिटेड
2	कारपोरेट व्यक्ति के नियमन की तारीख	24/09/2015
3	प्राधिकरण जिसके अधीन कारपोरेट व्यक्ति निर्गमित /रजिस्ट्री कृत है	आरओसी -झारखण्ड
4	कारपोरेट व्यक्ति की कारपोरेट पहचान संख्या	U27100JH2015GOI003192
5	कारपोरेट व्यक्ति के रजिस्ट्रीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	झारखण्ड नेशनल मिनरल डेवलपमेंट कारपोरेशन लि. माफ्ट जेएसएमडीसी लि., खनिज निगम भवन, नेपाल हाउस, डोरंडा, रांची, झारखण्ड -834002 भारत
6	कारपोरेट व्यक्ति का समापन प्रारंभ होने की तारीख	19 फरवरी, 2021
7	परिसमापक का नाम, पता, ई-मेल पता, दूरभाष संख्या और रजिस्ट्रीकरण संख्या	एडवोकेट गडिराजू मूरली कृष्णा राजू पता: फ्लैट सं. 103, अनिश्रिथा रेजीडेंसी, रोड नं. 81, फिल्म नगर, जुबिली हिल्स, हैदराबाद, तेलंगाना 500 033 ईमेल पता: gmk.raju.ip@gmail.com फोन नं. 9840194065 आईबीबीआई के साथ पंजीकरण सं. IBBI/IPA-001/IP-P01635/2019-20/12506
8	दावा प्रस्तुत करने की अंतिम तिथि	21 मार्च, 2021

सूचित किया जाता है कि झारखण्ड कोलहण स्टील लिमिटेड ने 19 फरवरी, 2021 को स्वैच्छिक समापन प्रारंभ किया है।

झारखण्ड कोलहण स्टील लिमिटेड के पक्षकारों को 21 मार्च, 2021 तक अथवा उससे पहले मद संख्या 7 में उल्लिखित पते पर परिसमापक के समक्ष उनका दावों के साक्ष्य प्रस्तुत करने के लिए कहा जाता है।

वित्तीय लेदनार अपने दावों के प्रमाण केवल इलेक्ट्रॉनिक तरीके से प्रस्तुत करें। अन्य सभी पक्षकार अपने दावों के प्रमाण व्यक्तिगत रूप से, डाक द्वारा अथवा इलेक्ट्रॉनिक तरीके से प्रस्तुत कर सकते हैं।

दावों का गलत अथवा गुमराह करने वाला प्रमाण प्रस्तुत करने पर जुर्माना लगाया जा सकता है।

परिसमापक का नाम और हस्ताक्षर 
तारीख और स्थान: 20 फरवरी 2021, हैदराबाद
प्रपत्र <https://www.ibbi.gov.in/home/downloads> पर डाउनलोड कर सकते हैं। स्वैच्छिक समापन के लिए प्रपत्र मद सं 4 है।

8x23

8x23

Approved
Pioneer
Rancho 23/2/2021
(ENGLISH)द्वारा दुनिया
रांची 23 फरवरी 2021